

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 17-04-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>REPLY</u>			
1) R.A.	15025/2018		H. DEVENDRAPPA
2) R.A.	15029/2018		K. NARASIMHAMURTHY
<u>HEARING</u>			
3) R.A.	15077/2019		Dinesh Kumar.R.
<u>NOTICE</u>			
4) R.A.	15016/2021		B.M.Beerappa and Associates
<u>EVIDENCE</u>			
5) P AND SC	15023/2020		H. MAREGOWDA
6) P AND SC	15031/2020		K.V. NAGESH
7) M.V.C.	10/2021		B. CHANDRAKALA
<u>ARGUMENTS</u>			
8) R.A.	15040/2020		K. SHIVASHANKAR
9) M.A.	15001/2021		K.Shivshankar
<u>JUDGEMENT</u>			
10) M.C.	15006/2020		Amarendra
<u>AWAIT LCR</u>			
11) R.A.	15028/2020		R.B.Sadasivappa
<u>AWAIT NOTICE</u>			
12) M.A.	15041/2020		MUNIRAJU
<u>OBJECTION</u>			
13) Misc	15037/2015		
14) Misc	15038/2015		M.V. KINI AND CO.
15) Misc	15041/2015		M.V. KINI AND CO.
16) Misc	15003/2016		M.V. KINI AND CO.,
17) R.A.	15059/2019		Vijay Narayan
<u>EVIDENCE</u>			
1) SC	15025/2017		P.P.
2) SC	15003/2018		P.P.
3) SC	15008/2019		P.P.
4) SC	15002/2020		P.P.
5) SC	15001/2021		DEVARAJA.A.B DEVARAJA B A
<u>ORDERS</u>			

6) CRL.R.P.	15016/2019	MOHANGOWDA
7) Crl.Misc.	15094/2021	Ashwin Kumar B H
8) Crl.Misc.	15095/2021	MUNEGOWDA N.M.
<u>ACCUSED STATEMENT u/s 313 CrPC</u>		
9) SC	15020/2016	
10) SC	15030/2018	P.P.
<u>JUDGEMENT</u>		
11) SC	15022/2017	
<u>CALL ON</u>		
12) SC	15017/2019	P.P.
13) SC	15009/2020	P.P.
<u>PRODUCE ACCUSED</u>		
14) SC	15013/2021	PP
<u>N.B.W.</u>		
15) SC	15007/2017	
<u>OBJECTION</u>		
16) CRL.R.P.	15013/2021	C.H.Hanumantharaya
17) Crl.Misc.	15093/2021	Srinivasa.M

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IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI DATED 17-04-2021

MORNING SESSION

SL. No.	CASE NO.		STAGE
1	O.S.	252/2007	Summons
2	O.S.	359/2007	Await suit summons
3	O.S.	439/2007	Await suit summons
4	O.S.	711/2008	Summons
5	O.S.	731/2008	Summons
6	O.S.	235/2010	Summons
7	O.S.	226/2014	Summons
8	O.S.	42/2015	Summons
9	O.S.	184/2015	Summons
10	O.S.	185/2015	Summons
11	O.S.	248/2015	Summons
12	O.S.	454/2015	Summons
13	O.S.	760/2016	Summons
14	O.S.	22/2019	Summons
15	O.S.	61/2019	Summons
16	O.S.	166/2019	Summons
17	O.S.	213/2019	Await suit summons
18	O.S.	1072/2019	Summons
19	F.D.P.	8/2006	Notice
20	O.S.	264/2006	Notice
21	O.S.	275/007	Notice
22	O.S.	445/2007	Notice
23	O.S.	651/2007	Notice
24	O.S.	488/2008	Notice
25	L.A.C.	53/2012	Notice
26	O.S.	170/2013	Notice
27	O.S.	251/2014	Notice
28	Ex.	6/2014	Notice
29	L.A.C.	22/2015	Notice
30	L.A.C.	29/2015	Notice
31	O.S.	874/2016	Re-issue summons
32	O.S.	644/2018	Re-issue summons
33	O.S.	750/2018	Re-issue summons
34	O.S.	757/2018	Re-issue summons
35	O.S.	294/2019	Re-issue summons
36	O.S.	1077/2019	Re-issue summons
37	O.S.	2237/2006	Steps
38	O.S.	75/2011	Steps
39	O.S.	360/2014	Steps
40	O.S.	77/2015	Steps

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41	Ex.	1/2017	Steps
42	F.D.P.	13/2018	Steps
43	L.A.C.	210/2006	Amendment
44	O.S.	878/2007	Appearance of party
45	O.S.	431/2008	Amendment
46	O.S.	571/2018	Appearance of party
47	O.S.	1332/2006	Objections
48	O.S.	1341/2006	Objections
49	F.D.P.	4/2007	Objections
50	O.S.	683/2007	Objections
51	O.S.	618/2012	Objections
52	O.S.	95/2019	Objections
53	M.C.	4/2019	Objections
54	O.S.	103/2019	Objections
55	O.S.	1041/2019	Objections
56	O.S.	299/2010	Written Statement
57	O.S.	476/2012	Addl. Written statement
58	O.S.	413/2008	Hearing
59	O.S.	321/2010	Hearing
60	O.S.	560/2012	Hearing
61	F.D.P.	11/2014	Hearing
62	O.S.	123/2015	Hearing
63	O.S.	198/2015	Hearing
64	O.S.	264/2015	Hearing
65	O.S.	405/2015	Hearing
66	O.S.	227/2019	Hearing
67	O.S.	825/2006	Evidence
68	O.S.	1361/2006	Evidence
69	O.S.	310/2007	Evidence
70	O.S.	650/2007	Further evidence
71	O.S.	683/2008	Evidence
72	O.S.	772/2008	Evidence
73	O.S.	783/2008	Evidence
74	O.S.	784/2008	Evidence
75	O.S.	785/2008	Evidence
76	O.S.	787/2008	Evidence
77	O.S.	788/2008	Evidence
78	O.S.	789/2008	Evidence
79	F.D.P.	1/2012	Evidence
80	O.S.	65/2012	Evidence
81	O.S.	187/2014	Evidence
82	O.S.	205/2014	Evidence
83	O.S.	279/2014	Evidence
84	O.S.	357/2015	Evidence
85	O.S.	519/2015	Evidence

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86	O.S.	761/2016	Evidence
87	O.S.	787/2016	Evidence
88	O.S.	796/2016	Evidence
89	O.S.	852/2016	Evidence
90	O.S.	141/2017	Further evidence
91	O.S.	679/2018	Evidence
92	O.S.	720/2018	Evidence
93	O.S.	52/2019	Evidence
94	O.S.	352/2020	Evidence
95	O.S.	353/2020	Evidence
96	O.S.	37/2012	Evidence
97	O.S.	848/2007	Arguments
98	Misc.	11/2012	Arguments
99	O.S.	126/2008	Orders
100	O.S.	286/2017	Orders
101	O.S.	245/2020	Orders
102	O.S.	1142/2007	Call on
103	Misc.	6/2010	Call on
104	O.S.	577/2008	Await notice
105	O.S.	513/2010	Call on
106	O.S.	283/2014	Call on

AFTERNOON SESSION

1	O.S.	247/2020	Await suit summons
2	O.S.	676/2020	Summons
3	O.S.	807/2020	Summons
4	O.S.	978/2020	Summons
5	O.S.	124/2021	Summons
6	Misc.	7/2020	Notice
7	O.S.	34/2021	Re-issue summons
8	O.S.	154/2021	Re-issue summons
9	O.S.	144/2020	Steps
10	M.C.	12/2020	Steps
11	O.S.	876/2020	Steps
12	M.C.	22/2021	Appearance of party
13	O.S.	61/2020	Objections
14	M.C.	36/2020	Objections
15	O.S.	227/2020	Written Statement
16	O.S.	14/2020	Hearing
17	O.S.	139/2020	Hearing
18	O.S.	768/2020	Hearing
19	O.S.	981/2020	Hearing
20	O.S.	452/2007	Issues
21	O.S.	382/2008	Additional Issues
22	O.S.	540/2008	Issues
23	O.S.	322/2015	Issues

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24	O.S.	449/2015	Issues
25	O.S.	768/2016	Issues
26	O.S.	778/2016	Issues
27	O.S.	24/2017	Issues
28	O.S.	568/2018	Issues
29	O.S.	632/2018	Issues
30	O.S.	647/2018	Issues
31	O.S.	1012/2019	Issues
32	O.S.	1010/2020	Call on
33	Elec. Petn.	6/2021	Call on
34	M.C.	10/2021	Await report

**Pri. Senior Civil Judge & JMFC,
Devanahalli.**

CIVIL JUDGE AND JMFC, Devanahalli
In the Court of SANDESHA K
PRL. CIVIL JUDGE & JMFC
Cause List Dated 17-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	245/2020		S.N.TABASSUM
2) O.S.	365/2020		A.NARAYANA SWAMY
3) O.S.	375/2020		K.SHIVASHANKAR
<u>HEARING</u>			
4) FDP	3/2005		
5) O.S.	1009/2013		
6) EX	2/2021		M.RANGE GOWDA
7) O.S.	103/2021		R.MARE GOWDA
<u>AMENDED PLAINT</u>			
8) O.S.	119/2009		
<u>EVIDENCE</u>			
9) O.S.	41/2012		
10) O.S.	273/2012		
11) O.S.	993/2013		Y.N.SATHYANARAYANA RAO
12) O.S.	745/2014		A.R.SRINIVASA REDDY
13) O.S.	643/2015		S.RAVI KUMAR
14) O.S.	115/2018		H.N. VANSANTHKUMAR
<u>ORDERS</u>			
15) O.S.	315/2000		
<u>WRITTEN STATEMENT</u>			
16) O.S.	331/2019		M.VENKATAGIRIYAPPA
17) O.S.	109/2021		RAVINDRA.V
18) O.S.	111/2021		RAVINDRA V REDDY
<u>SUMMONS</u>			
1) C.C.	1258/2018		H.N. SRINIVASAMURTHY
2) C.C.	2726/2018		M B MUNIVENKATEGOWDA
3) C.C.	2944/2018		M.B. MUNIVENKATEGOWDA
4) C.C.	4554/2019		K.T.K
5) C.C.	5007/2019		APP
6) C.C.	5008/2019		APP

7) C.C. 2902/2020
8) C.C. 3236/2020
9) C.C. 3383/2020
10) C.C. 3384/2020
11) C.C. 3386/2020

D.N.NAGARAJU
APP
NO
APP
APP

NOTICE

12) C.C. 1027/2009
13) Crl.Misc. 161/2016
14) Crl.Misc. 127/2018
15) Crl.Misc. 375/2018
16) Crl.Misc. 285/2019
17) Crl.Misc. 37/2020
18) Crl.Misc. 56/2021
19) Crl.Misc. 57/2021
20) Crl.Misc. 58/2021
21) Crl.Misc. 59/2021
22) Crl.Misc. 68/2021

D.S.VIJAYENDRA REDDY
K.MARE GOWDA
AMARENDRA
N.K.G
BASAVARAJU
Y.M.HANUMEGOWDA
Y.M.HANUMEGOWDA
Y.M.HANUMEGOWDA
Y.M.HANUMEGOWDA
DEVARAJ.C.R

HEARING

23) C.C. 520/2011
24) P.C.R. 58/2014
25) C.C. 3781/2016
26) C.C. 3782/2016
27) C.C. 3783/2016
28) C.C. 247/2018
29) P.C.R. 212/2018

R.RAVIKUMAR

M SHASHIDHARA

EVIDENCE

30) C.C. 575/2009
31) C.C. 1237/2010
32) C.C. 1749/2013
33) C.C. 611/2014
34) C.C. 1632/2014
35) C.C. 2266/2014
36) C.C. 2267/2014
37) C.C. 2439/2014
38) C.C. 3914/2014
39) C.C. 4316/2014
40) C.C. 60/2015
41) C.C. 1609/2015
42) C.C. 1684/2015
43) C.C. 1835/2015
44) C.C. 1855/2015

NAGESHA.S.

K.MANJUNATHA
APP

M.M.SRINIVAS

45) C.C.	1880/2015	APP
46) C.C.	1884/2015	APP
47) C.C.	2363/2015	
48) C.C.	2517/2015	
49) C.C.	2887/2015	R.SRINIVASA
50) C.C.	3049/2015	
51) C.C.	3570/2015	
52) C.C.	3611/2015	
53) C.C.	3613/2015	
54) C.C.	3951/2015	
55) C.C.	5767/2017	
56) C.C.	768/2018	N. KEMPEGOWDA
57) P.C.R.	361/2019	V.ANAND
58) Crl.Misc.	78/2020	N.CHIKKEGOWDA
59) P.C.R.	190/2020	NAGESHA.H.D
60) Crl.Misc.	5/2021	D.N.NAGARAJU
61) Crl.Misc.	6/2021	D.N.NAGARAJU

FRAMING OF CHARGE OR PLEA

62) C.C.	2418/2011	
63) C.C.	4373/2014	
64) C.C.	3231/2016	
65) C.C.	1638/2018	H.S. RAMMURTHY
66) C.C.	1954/2018	
67) C.C.	2361/2018	
68) C.C.	3550/2018	APP
69) C.C.	3682/2018	APP
70) C.C.	3037/2019	H. PRAKASH
71) C.C.	3795/2019	H.N.S

CALL ON

72) C.C.	903/2009
73) C.C.	1772/2009
74) C.C.	922/2010

WARRANT

75) C.C.	622/2015	
76) C.C.	1257/2018	H.N. SRINIVASAMURTHY
77) C.C.	2372/2018	M. MAHESH DAS
78) C.C.	2875/2018	L. KRISHNOJI RAO
79) C.C.	7181/2020	APP